

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 830 /Confdl./2022
II-2-1/2022

Bilaspur, dated the 20th April, 2022

The following Members of Higher Judicial Service as specified in Column No. (2) of the table below, are transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted as District Judge from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Radhakishan Agrawal, Legal Advisor to Governor, Governor's Secretariat	Raipur	Bilaspur	Bilaspur	District and Sessions Judge
2.	Shri Sanjay Kumar Jaiswal, Registrar General, High Court of Chhattisgarh	Bilaspur	Durg	Durg	District and Sessions Judge
3.	Shri Santosh Sharma, Registrar (Vigilance), High Court of Chhattisgarh	Bilaspur	Raipur	Raipur	District and Sessions Judge
4.	Shri Doctorlal Katakwar, District & Sessions Judge	Kanker	Korba	Korba	District and Sessions Judge
5.	Shri Rajnish Shrivastava, District & Sessions Judge	Baloda-Bazar	Raigarh	Raigarh	District and Sessions Judge
6.	Shri Vijay Kumar Ekka, President, District Consumer Disputes Redressal Forum	Jagdarpur	Baloda-Bazar	Baloda-Bazar	District and Sessions Judge
7.	Shri Suresh Kumar Soni, District & Sessions Judge	Kondagaon	Janjgir	Janjgir - Champa	District and Sessions Judge

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8.	Dr. Pragya Pachouri, I Additional District and Sessions Judge	Durg	Balod	Balod	District and Sessions Judge
9.	Shri Alok Kumar (Sr.), I Additional Principal Judge, Family Court	Durg	Jagdal- pur	Bastar (Jagdal- pur)	District and Sessions Judge
10.	Shri Yogesh Pareek, Registrar (S. & A.), High Court of Chhattisgarh	Bilaspur	Kanker	Uttar Bastar (Kanker)	District and Sessions Judge
11.	Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redressal Forum	Bilaspur	Konda- gaon	Konda- gaon	District and Sessions Judge

BY ORDER OF THE HIGH COURT


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 831/Confdl./2022
II-2-1/2022

Bilaspur, dated the 20th April, 2022

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

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11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18.
 - 1) Shri Radhakishan Agrawal, Legal Advisor to Governor, Governor's Secretariat, Raipur,
 - 2) Shri Sanjay Kumar Jaiswal, Registrar General, High Court of Chhattisgarh, Bilaspur,
 - 3) Shri Santosh Sharma, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur,
 - 4) Shri Doctorlal Katakwar, District & Sessions Judge, Uttar Bastar (Kanker),
 - 5) Shri Rajnish Shrivastava, District & Sessions Judge, Baloda-Bazar,
 - 6) Shri Vijay Kumar Ekka, President, District Consumer Disputes Redressal Forum, Bastar (Jagdalpur),
 - 7) Shri Suresh Kumar Soni, District & Sessions Judge, Kondagaon,
 - 8) Shri Alok Kumar (Sr.), I Additional Principal Judge, Family Court, Durg,
 - 9) Shri Yogesh Pareek, Registrar (S. & A.), High Court of Chhattisgarh, Bilaspur,
 - 10) Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redressal Forum, Bilaspur,

*For information and compliance. They are directed to take over charge at their new place of posting **on or before 07.05.2022** and send their handing and taking over charge reports forthwith. They are further directed that if they are in occupation of Government accommodation, they should vacate the same **on or before 07.05.2022** under intimation to this Registry.*

- 11) Dr. Pragya Pachouri, I Additional District and Sessions Judge, Durg

*For information and compliance. She is directed to take charge at her new place of posting **on or before 07.05.2022** and send her handing/ taking over charge reports through the concerned District Judge.*

19. District & Sessions Judge, Durg for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same **on or before 07.05.2022** under intimation to this Registry.

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20. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) *for information.*
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
23. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 20.04.22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL